

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. S.O./05/2017

Date: 20.02.2017

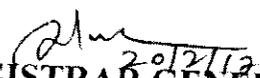
Despite instructions issued vide Standing Order No. S.O./2007/08, dated 20.09.2007, S.O./2008/02, dated 04.04.2008 and S.O./2008/03, dated 21.05.2008, instances of missing or misplacing judicial are noticed which has been viewed seriously.

Therefore, while reiterating the directions given in above Standing Orders, following directions, in addition thereof, are issued:

1. Record of movement of files from one section to another be maintained. Every movement of the file must be made with written receipt by other Sections.
2. Concerned Digit Clerks will be responsible for maintaining the record of movement and receipt of the files.
3. Inspection of files will be permitted only as per applicable Rules.
4. The existing directions for maintaining the register of persons going to Judicial Sections be strictly followed to ensure that no unwanted person is allowed to enter the Judicial Sections. At the same time, it is also to be ensured that no inconvenience is caused or any person is insulted or harassed.
5. In case of missing or misplacing of files, responsibility of concerned staff shall be fixed and shall be suitably dealt with.

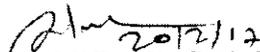
It is therefore, enjoined upon all concerned to comply with above guidelines /directions strictly in letter and spirit, failing which stern action shall be taken against the erring official/person.

BY ORDER


REGISTRAR GENERAL

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./ Exam/ Vigilance/ Writs/ Rules/ Class.), OSD, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
2. Dy. Registrar (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the direction to ensure the compliance of above directions.
3. All Deputy Registrar Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
4. Sr. Librarian, Rajasthan High Court, Jodhpur Jaipur Bench, Jaipur.
5. All AOJ's posted in Judicial Sections, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. The President, Rajasthan High Court, Advocates Association, Jodhpur/Jaipur.
7. The President, Rajasthan High Court, Lawyers Association, Jodhpur/Jaipur.
8. The Chairman, Bar Council of Rajasthan. Jodhpur
9. The President, Bar Association, Jaipur
10. Notice Board


20/2/17
REGISTRAR GENERAL